

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - ECT_16_2024 Outreach Training Programme** - Nomination of all cadres of Judicial Officers working in certain Districts in the State to participate in the training programme on 01.02.2025 from 10.00 am to 05.00 pm at the respective Host Districts - **ORDERS - ISSUED.**

READ: Letters in Roc.No.46/2025/TSJA-Sec-bad, dated 22.01.2025 and 27.01.2025 from the Director (FAC), Telangana State Judicial Academy, Secunderabad.

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ORDER ROC.NO.370/2025- B.SPL., DATED: 29.01.2025

The High Court is pleased to pass the following order:

All cadres of Judicial Officers working in the Districts, mentioned in Column No.4, are hereby nominated to participate in the ECT_16_2024 Outreach training programme on 'e-filing; Case Information System 4.0, Digital Courts 2.0 and N Step' scheduled on 01.02.2025 from 10.00 am to 05.00 pm, at the respective Host Districts mentioned in Column No.3 as per the schedule hereunder:

Sl. No.	Date	Cluster/ Host District	Name of the Districts in the Cluster
(1)	(2)	(3)	(4)
1	01.02.2025	Ranga Reddy at L.B.Nagar	1. Ranga Reddy
			2. Vikarabad
			3. Medchal Malkajgiri
2	01.02.2025	Hanumakonda	1. Warangal
			2. Mahabubabad
			3. Mulugu
			4. Jangaon
			5. Hanumakonda
			6. Jayashankar Bhupalapally
3	01.02.2025	Adilabad	1. Adilabad
			2. Nirmal
			3. Mancherial
			4. Kumuram Bheem Asifabad

The Principal District Judges of Ranga Reddy, Hanumakonda and Adilabad Districts (Host Districts), are hereby directed to conduct the said Training Programme as per the above mentioned schedule without fail.

The Principal District Judges mentioned above in Column No.4, are hereby directed to take appropriate steps, to take care of dying declarations and bail applications on 01.02.2025 by retaining one of the Civil Judge (Junior Division) in their respective Districts.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at their respective Host Districts.
 2. The nominated officers are entitled only for actual journey period.


REGISTRAR (VIGILANCE)

To

1. The individual concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Member Secretary, Telangana State Legal Services Authority, High Court Premises, Hyderabad.
5. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**
 - 1) Adilabad
 - 2) Mancherial
 - 3) Nirmal
 - 4) Kumuram Bheem
 - 5) Rangareddy
 - 6) Medchal-Malkajgiri
 - 7) Vikarabad
 - 8) Warangal
 - 9) Hanumakonda
 - 10) Jangaon
 - 11) Mahabubabad
 - 12) Mulugu
 - 13) Jayashankar
Bhupalapally
6. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
7. The District Treasury Officer, Shamirpet, Medchal-Malkajgiri District.
8. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

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